

## Annexure-7

Name of the Corporate Debtor: Thirani Industries Limited		Date of commencement of CIRP: 01.06.2026		List of creditors as on: 18.06.2026										
List of Unsecured Operational Creditors (Government Dues)														
Sl. No.	Name of creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Income Tax Department	08-06-26	3,100.00	3,100.00	Income Tax Demand raised by Income Tax Department	0	0	No	0.01	-	0	0	0	Creditor has claimed for interest also but interest amount has not been calculated. Claim has been admitted provisionally.
TOTAL			3,100.00	3,100.00		0	0		0.01	-	0	0	0	

Note: List of creditors is subject to further revision on the basis of new claims , further documents/ details received from the creditors etc.

Date: 19.06.2026  
Place: New Delhi

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INTERIM RESOLUTION PROFESSIONAL  
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